

to supply from Chiplima power house. Perhaps the hon. Member knows that one more plant with a capacity of 1,25,000 kw. is being installed to meet power shortage.

Muslim Wakf Act 1954

*1493. Shri Mohammed Tahir: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Muslim Wakf Act 1954 has not been enforced in the Punjab State;

(b) if so, whether it is a fact that due to non-enforcement of the said Act the Wakf properties are mismanaged;

(c) whether it is a fact that the Chief Minister of the Punjab has requested the Central Government to enforce the said Act in the Punjab;

(d) if so, whether Government propose to enforce the same and if so when; and

(e) in how many States the said Act has been enforced so far?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (e). A statement is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 36].

गुड़गांव में नहर

*१४९४. श्री प्रकाश बीर शास्त्री : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली से मुरंग निकाल कर गुड़गांव में नहर निकालने की जो पंजाब सरकार की योजना है उसके लिये केंद्र ने कितना अनुदान दिया है ;

(ख) इस नहर का निर्माण कार्य कब आरम्भ होगा ; और

(ग) कितान भू-भाग इससे लाभ उठा सकेगा ?

सिंचाई और विद्युत् मंत्रियों (श्री हथी) : (क) गुड़गांव नहर मुरंग योजना के लिये भारत सरकार ने अब तक कोई राशि नहीं दी है ।

(ख) योजना पंजाब सरकार द्वारा तैयार की जा रही है ।

(ग) प्रस्तावित योजना से ५,९०,००० एकड़ भू-भाग को लाभ होने की आशा है ।

श्री प्रकाश बीर शास्त्री : क्या मैं यह जान सकता हूँ कि इस योजना का श्रीगणेश कब हुआ था, और अब तक इस योजना को कार्यान्वित करने में इतनी अधिक देर क्यों हो रही है ?

Shri Dasappa: I shall be grateful if the English version of the answer is also read.

Mr. Speaker: Let him first answer this supplementary; then he may also read the English version of the answer.

Shri Hathi: Sir, so far as the supplementary is concerned, this scheme has been taken up by the Punjab Government and not by the Central Government. The scheme has not yet been included in the Second Plan nor has it been scrutinised by the C.W.P.C. It is, therefore, not possible to say when the scheme would actually start.

I shall now read the English version of the answer.

(a) No amount has been allocated so far by the Government of India for the Gurgaon Canal Tunnel Scheme.

(b) The scheme is under preparation by the Government of Punjab.

(c) Under the proposed scheme, an area of about 5,90,000 acres is likely to be benefited.

श्री प्रकाश बीर शास्त्री : मैं यह जानना चाहता हूँ कि चूंकि गुड़गांव पंजाब का वह जिला है जो सब से पिछड़ा हुआ कहा जाता है,